

S.No.1

**IN THE NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH – 1
ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON
13-03-2023 AT 10:30 AM**

IA (IBC) 294/2023 in Company Petition IB/199/2021
u/s. 7 of IBC, 2016

IN THE MATTER OF:

Quantum Holding Pvt Ltd

...Financial Creditor

VS

Talsons Motors Pvt Ltd

...Corporate Debtor

C O R A M:-

**DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)
SH. CHARAN SINGH, HON'BLE MEMBER (TECHNICAL)**

ORDER

IA (IBC) 294/2023

Ld. RP Shri. Sreenivasa Rao Somisetty present. The matter re-opened, as it is today brought to our notice that the CoC in its meeting held on 02.03.2023 had named the RP to be appointed and an application in this regard is being filed today. In the light of the submissions, orders not pronounced.

Matter adjourned to 27.03.2023.

**Sd/-
MEMBER (T)**

**Sd/-
MEMBER (J)**